

Settlement of Financial Benefits of Retired Employees of Central Warehousing Corporation

2145. SHRI M. MAHALINGAM: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Central Warehousing Corporation is settling the provident fund, gratuity and other financial benefits of its retired employees normally after a long interval after their retirement ;

(b) if so, reasons therefor ; and

(c) steps so far taken to settle these benefits of the employees after their retirement within a short period ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) and (b). There has been delay in the Central Warehousing Corporation in the settlement of the claims of its retired employees relating to payment of gratuity and provident fund in certain cases due to time taken in the verification of service records, incomplete applications received from employees, etc.

(c) The Corporation has been asked to settle such claims in future within the time frame specified in the instructions issued by the Corporation in this regard.

Shortage of Newsprint in Karnataka

2146. SHRI NARSINGRAO SURYA-WANSHI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether small and medium newspapers in Karnataka State had appealed to the Chief Minister to intervene to end the grave crisis faced on account of shortage of the newsprint ; and

(b) if so, the steps Union Government propose to take to avoid the shortage and the technical grounds on which State Trading Corporation is hesitating to supply newsprint ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). The information is being collected and shall be laid on the table of the House in due course.

[Translation]

Damage of Balconies in Government Quarters of Andrewsganj, New Delhi

2147. SHRI LAKSHMAN MALLICK : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether balconies of type I Government quarters in C block of Andrews Ganj are damaged ;

(b) whether electricity fittings in these quarters have also worn out ;

(c) whether Government propose to get these quarters repaired and their electricity fittings replaced ; and

(d) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes. Some balconies of type I Government quarters in C block of Andrewsganj had deteriorated due to old age and wear and tear during use.

(b) Only wiring has outlived its life and needs replacement.

(c) Damaged balconies have been repaired during 1984-85. Regarding replacing of electric wiring the contract has since been awarded.

(d) Does not arise in view of replies to parts (a), (b), and (c) above.

[English]

Criteria for Allotment of Government Accommodation to Officers of Directorate of Estates

2148. SHRI ANANDA PATHAK : Will the Minister of WORKS AND HOUSING be pleased to state :